## **Problem of Stray Cattles**

- \*50 SH. PAREDEEP CHAUDHARY, M.L.A.: will the Deputy Chief Minister be pleased to state:
  - a) Whether it is a fact that stray Cattles are damaging the crops of farmers and also causing fatal accidents in the area of Kalka Constituency; and
  - b) if so, the steps taken by the Government to solve the problem of stray cattles together with the details thereof?

## **DUSHIYANT CHAUTALA**

## DEPUTY CHIEF MINISTER, HARYANA

- a) & b) Sir, it is fact that sometimes stray cattle do damage crops and cause accidents. Following steps have been taken to tackle the problem of stray cattle:
  - v) Government has already initiated the process of setting up of Gaushalas, Cattle pound and Cow Abhyaran in the State.
  - vi) All the Deputy Commissioners have been instructed to get the Gau Ghar and Cattle pounds constructed in the villages as per provision under section 21 (XXVI) of Haryana Panchayati Raj Act 1994.
  - vii) A provision has been made in Punjab Village Common Lands (Regulations) Act, 1994 Rules for lease of Shamilat lands for setting up of Gaushalas in rural areas.
  - viii) As per a provision in the Haryana Municipal Ownerless and Stray Cattle Byelaws 1976, authorized officers of the Municipal Committees, are seizing ownerless animals found straying within the limit of Municipality.
  - ix) Gaushalas/Nandishalas have been constructed in village Raipur Rani of Raipur Rani Block and also in Rehod village of Barwala Block.